

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

ITEM No. 7

**IA 1703/2021 In C.P(IB)3520/MB/2018**

Venerate Trading Private Limited ... Applicant

**IN THE MATTER OF**

Infolink Solutions Pvt Ltd ... Petitioner

Vs

Venerate Trading Pvt Ltd ... Respondent

**Order under Sections 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016**

**Order Delivered on 03.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator: Adv. Pranav Avhad

For the Respondent:

**ORDER**

**IA-1703/2021:-**

This is an application filed for the exclusion of 203 days starting with 24.11.2020 till 15.06.2021 from the liquidation period. The applications is allowed and disposed of.

Sd/-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

Sd/-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

03.08.2021  
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